



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 26th OF NOVEMBER, 2025

WRIT PETITION No. 36721 of 2025

RAMESH DHIMAR AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

None for petitioners.

Shri S.S. Chauhan - Government Advocate for respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

The matter was earlier listed on 12.11.2025 and 18.11.2025 and none appeared for petitioner on the first call. Thereafter, the matter did not reach in the subsequent calls.

Today also no one appeared for petitioner on first call.

The matter is taken up in pass over, none appears for petitioner. It appears that the petitioner does not wish to prosecute the petition any further.

The petition is accordingly, dismissed in default.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE